**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**2. C.P.(IB)-16(MB)/2023**

**CORAM:**
**SHRI SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

**NAME OF PARTIES: - Mushin Infrastructure Private Limited**

**APPEARANCES: -**
**FOR THE PETITIONER** : Adv. Sudha Navandar
**FOR THE RESPONDENT** : Absent

**Section: U/s 59 of Insolvency and Bankruptcy Code, 2016.**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

No hard copy provided to this Bench. The Liquidator is directed to provide Two Sets of hard copies of this Company Petition to this Bench before the next date of hearing. List the matter for hearing on **10.02.2023**.

**Sd/-** **Sd/-**

**SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH**
**Member (Technical)** **Member (Judicial)**

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